Annexure-2

Name of the corporate debtor: K.S.Oils Limited; Date of commencement of CIRP: 21.07.2017; List of creditors as on: 15.03.2021 List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

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S1. No	. Name of	Identificatio	Detail	s of claim	Details of claim admitted					Amount of	Amount of	Amount of	Amount of	Remarks, if
	creditor	n No.	Date of	Amount	Amount of	Nature of	Amount	Whethe	% of	contingent	any mutual	claim not	claim under	any
			receipt	claimed	claim	claim	covered by	r	voting	claim	dues, that	admitted	verification	
					admitted		guarantee	related	share		may be set-			
								party?	in CoC		off			
	NIL													